

SHRI MANIBHAI J. PATEL :
SHRI ISHAQ SAMBHALI :

The expected delivery dates of these ships are as under :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether the Chief Executive Councilor of Delhi has written to the Delhi University suggesting that students from other States should be screened before being granted admission in order to prevent infiltration of Naxalites into the Delhi University ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) No, Sir.

(b) Does not arise.

Complaint made by Hindustan Shipyard Management against Ministry of Shipping and Transport

*133. SHRI JYOTIRMOY BASU :
SHRI NAMBIAR :
SHRI P. P. ESTHOSE :
SHRI K. M. ABRAHAM :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the management of Hindustan Shipyard has complained that the Ministry of Shipping and Transport has been by-passing the Shipyard in placing orders for purchase of ships from abroad ;

(b) if so, what is the present capacity of the Shipyard and what is the magnitude of orders now with the Shipyard ; and

(c) the number of ships that have been ordered abroad along with the time schedule of delivery ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH):

(a) No, Sir. The import of ships is permitted only after ensuring full utilisation of the indigenous shipbuilding capacity.

(b) The present annual capacity of the Hindustan Shipyard Limited is three ships of 12,500 DWT each and they have now firm orders for eight cargo ships and one training ship.

(c) 34 ships of a total of 4,54,000 GRT are firmly on order abroad as on 1-7-1970.

1970	5
1971	6
1972	9
1973	4
1974	5
1975	6
	34

Ban on Communal Organisations

*134. SHRI BEDABRATA BARUA :
SHRI RAMACHANDRA VEERAPPA :
SHRI N. T. DAS :
SHRI RAM SUBHAG SINGH :
SHRI R. BARUA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government are considering a proposal to ban the R. S. S. and other communal bodies ;

(b) whether it is also a fact that presently the matter has been postponed due to administrative reasons ; and

(c) if so, what other proposals are before Government to curb the activities of communal bodies ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The question of enacting legislation to deal with the activities of communal organisations is under consideration by the Government.

(b) No, Sir.

(c) Do not arise.

Allocation made to Gujarat State from Central Road Fund

*135. SHRI D. R. PARMAR : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the amount allocated to the State of Gujarat from the Central Road Fund during the last three years and the amount utilised during each year out of the funds granted ;

(b) whether it is a fact that the amounts allocated during the last three years were